

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:954  
ANSWERED ON:01.03.2000  
MEETING OF EIGHT CENTRAL TRADE UNION  
A. VENKATESH NAIK

**Will the Minister of LABOUR be pleased to state:**

- (a) whether the Government have called meeting of eight Central Trade Unions recently;
- (b) if so, the details thereof;
- (c) whether the said unions have submitted charter of demands with special emphasis on revision of wages;
- (d) if so, the details thereof;
- (e) whether the Government have taken any decision thereon; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL )

(a) to (f) : The Government met eight major Central Trade Union Organisations (CTUOs) on 29.1.2000 and 1.2.2000 and appealed to them not to proceed on strike on 2.2.2000. The Unions had submitted a charter of demands against privatisation and disinvestment, non-revival and closure of sick PSUs, non-payments of wages in many PSUs, guidelines of Department of Public Enterprises on wage revision, etc. The demands of the CTUOs were discussed at the highest level and a Group of Ministers has been constituted to consider and give recommendations with respect to some of the main demands.